

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. 247/2010

Date of Order: 19.01.2011

Mr. K.K. Shah, counsel for applicant.  
Mr. M. Godara, proxy counsel for  
Mr. Vinit Mathur, counsel for respondents.

Shri K.K. Shah, learned advocate appearing for the applicant, seeks permission to withdraw this Original Application.

In view of the submission made by the learned advocate of the applicant, permission is granted. Accordingly, this Original Application stands dismissed as withdrawn.

  
[ Sudhir Kumar ]  
Administrative Member

  
[ Justice S.M.M. Alam ]  
Judicial Member

nlk

  
2011

दिनांक २१/५/१६ के अधेशानुसार  
वेरीफ्यसिटी में दिनांक १७/५/१६  
को फर्म-१ वा २ पर लग दिया गया।

अधिकारी  
केन्द्रीय प्रसारणिक अधिकारण  
चोभपुर न्यायपीठ, चोभपुर